NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/373/ (IB)/2017

NAME OF THE PETITIONER(S)

: ROCKET ELECTRIC INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: KRISHNA ENERGY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

- Thousand

REPRESENTATION BY WHOM

1. AMAR PANWAR

Petitioner

2. VMahadu

Rispordus

ORDER

Counsels for both the parties present. Counsel for Respondent prayed for time on the ground that the matter is likely to be settled. At request, time is enlarged. Put up on 21.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)